

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:1873
ANSWERED ON:05.12.2006
NATIONAL SMALL AND MEDIUM ENTERPRISES BOARD
Mahto Shri Tek Lal

Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

- (a): the criteria for selecting members and terms and conditions for the membership of the National Small and Medium Enterprises Board;
- (b): the composition of the existing Board;
- (c): the number of the institutes given membership of the Board from January 2006 till date;
- (d): whether the Government proposes to increase the membership of this Board; and
- (e): if so, the details thereof?

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a): Sub-section (3) of section 3 of the Micro, Small and Medium Enterprises Development (MSMED) Act, 2006 provides for constitution of the National Board of Micro, Small and Medium Enterprises (NBMSME) with the Minister in charge of the Ministry or Department of the Central Government having administrative control of the micro, small and medium enterprises (MSMEs) as the ex-officio Chairperson and 46 other members. The Government has notified the National Board for Micro, Small and Medium Enterprises Rules, 2006, which inter alia, contain the term of office of the members of the Board, other than ex-officio members, the manner of filling vacancies, and the procedure to be followed in the discharge of their functions by the members of the Board. The MSMED Act and the Rules referred to above are available at the website `smallindustryindia.com` or `laghu-udyog.com`.

(b)&(c): The NBMSME has not been constituted so far.

(d): No, Sir.

(e): Does not arise.